हाल में बयान दिया है कि उनके साथ बहुत से बड़े-बड़े पुलिस अफसर, बंगाल सरकार के और सरकारी दल के बड़े-बड़े नेता सम्बद्ध है । उन्होंने अपने बयान में यह भी कहा कि सी० पी० एम० के बड़े नेता और पुलिस अफसर मेरे पैरोल में थे । मुझे ताज्जुब है कि अभी तक केन्द्र सरकार की निगाह इस ओर क्यों नहीं गई है । सी० पी० एम० की सरकार ने जिन-जिन लोगों के नाम थे उनको पार्टी के, उनमें से कुछ के ऊपर छोटी-मोटी कार्यवाही को दल की ओर से । उदाहरण के लिए मैं एक महिला का नाम पढ़ दूं श्रीमती शांति गुप्ता, वे इस दल की कार्यकर्ता थीं जिनके ऊपर यह आरोप था कि वह इनके साथ सम्बद्ध है । उनको 6 महीने के लिए पार्टी की सदस्यता से निलंबित कर दिया गया . . . **(व्यवधान)**

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Please conclude.

This is Zero Hour . .. *(Interruptions)* Please sit down . . . *(Interruptions)*

श्री जगदीश प्रसाद माथुर : महोदया, इतना ही नहीं, इनके अतिरिक्त इनके दल के चीफ-व्हिप के बारे में भी रशीद खान ने बयान दिया है कि वह उनके पेरोल में है और बम-ब्लास्ट के साथ सहयोगी थे . . . **(व्यवधान)** मैं केन्द्रीय सरकार का ध्यान इस ओर आकर्षित करना चाहता हूँ कि सी० पी० एम० की सरकार अपने उन लोगों को बचा रही है । वह बचाने न पाए और उनके खिलाफ कार्यवाही की जाए **(व्यवधान)**

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Let him complete and then I will call you .. . *(interruptions)* He has been permitted by the Chairman. Now, Mathur Saheb, please conclude . . . *(Interruptions)*

श्री जगदीश प्रसाद माथुर : इक्वायरी होनी चाहिए । मैं तो कहूँगा कि बंगाल की सरकार को बरखास्त कर दिया जाना चाहिए . . . **(व्यवधान)**

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN) : Mr. Mathur, piease sit down . . . *(Interruptions)* .. . I will look into the record, if he has mentioned somebody s name which should not be there, I will definitely expunge it.

SHRI N. E. BAIARAM : Actually, he has mentioned the names of three ladies. I don 't know . . . *(Interruptions)* . . .

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN) : Whatever is against the rules, I will have it expunged, Mr. Balaram.

SHRI N. E. BALARAM: When a question of a State conies . . . *(Interruptions)* ...

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Whatever is against the rules will be expunged. May be, his name is unparliamentary. Whatever is against the rules will be expunged ... *(Interruptions)* . .. Mr. Mathur it is enough. Mr. Mathur, you had your say. Now, please sit down. Let the lady Member speak.

Atrocities on Women particularly Scheduled Caste Women

कुमारी मायावती (उत्तर प्रदेश) : उपसभाध्यक्ष महोदया, मैं आपके माध्यम से सदन के और सरकार के नोटिस में इस बात को लाना चाहती हूँ कि महाराष्ट्र में नागपुर में श्रीमती मनोरमा कांबले की हत्या हुई और बहुत ही दर्दनाक यह घटना है । यह घटना 28 मार्च को घटी लेकिन आज तक महाराष्ट्र की सरकार ने जो हत्यारे है उनके खिलाफ कोई एक्शन नहीं लिया है । ये हत्यारे जो है ये सिंध बिरादरी से ताल्लुक रखते हैं । सवर्ण जाति के लोग है और देवानी परिवार के है । इसमें प्रताप देवानी एडवोकेट, ध्यान देवानी, नन्द लाल देवानी, अनिल देवानी, सुनील देवानी और इनके पिता दयाराम देवानी है । इन लोगों ने मिलकर श्रीमती मनोरमा कांबले जो कि शेड्यूल्ड कास्ट की थीं की हत्या की है । यह लेडी इनके घर में घरेलू नौकरानी का काम करती थी । इसकी उम्र 25 साल की थी । इसके तीन छोटे-छोटे बच्चे हैं । आदमी रिक्शा चलाता है । इसके साथ इन्होंने बलात्कार किया और बलात्कार करने के बाद कूलर के बिजली के तार से करंट लगा कर उसकी हत्या कर दी ताकि यह साबित किया जा सके कि इसकी हत्या करंट से हुई है । जबकि सच यह है कि इसका बलात्कार करके इन लोगों ने गला घोट कर इसकी हत्या की है । 14 अप्रैल को मैं खुद नागपुर गई थी । दलित संगठनों ने इस संबंध में काफी एजिटेशन किया था । जिन लोगों ने एजिटेशन किया था उन पर जुल्म किये गये लेकिन जो दोषी लोग है उनके खिलाफ अभी तक कोई एक्शन नहीं लिया गया । जो पोस्टमार्टम की रिपोर्ट है उससे भी यही साबित होता है । डाक्टरों की जो रिपोर्ट है उससे भी यही साबित होता है कि उस औरत के साथ बलात्कार हुआ । लेकिन जो दोषी लोग है उनका यह कहना है कि इस औरत की हत्या करंट से हुई है । मैं सरकार से यह जानना चाहती हूँ कि इन दोषी लोगों के खिलाफ एक्शन क्यों नहीं लिया जा रहा है ? इस किस्म की घटनाएं जो शेड्यूल्ड कास्टस औरतों के साथ हो रही है मैं समझती हूँ इस पर रोक लगाना बहुत जरूरी है । ज्यादातर इस प्रकार की घटनाएं शेड्यूल्ड कास्ट्स बहनों के साथ ही होती है । जो इस तरह से बलात्कार करते है, उनकी हत्या करते है उनमें सवर्ण जाति के

अनेक अत्याचार होते हैं। 95 परसेंट सवर्ण जाति के लोगों के द्वारा शेड्यूल्ड कास्ट्स महिलाओं के साथ अत्याचार किया जाता है। दुख की बात यह है कि जो लोग इन अत्याचारों में, हत्याओं में शामिल है वे खुले आम घूमते है और जो इनके खिलाफ एजिटेशन करते है उनके खिलाफ एक्शन लिया जाता है। इसी प्रकार की घटना 1993 में फरवरी के महीने में मध्य प्रदेश में हुई जो शिवरी नारायण कांड से जानी जाती है।

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): You have to conclude now.

कुमारी मायावती : इस मामले में जब हमारी बहुजन समाजवादी पार्टी के मध्य प्रदेश के प्रेजीडेंट श्री दाऊ राम रत्नाकर ने एजिटेशन किया तो उनको गिरफ्तार कर लिया गया। वह एम० एल० ए० भी है। उनको जेल में डाल दिया गया।

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Please conclude now.

कुमारी मायावती : जो लोग बलात्कार करते है वे खुले आम घूमते है और जो इनके खिलाफ एजिटेशन करते है उनके खिलाफ एक्शन लिया जाता है।

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): You are going beyond the scope of the subject. Please conclude now . . . *(Interruptions)* . . . Please conclude now. I am going to call the next person.

कुमारी मायावती : यह मुझे दुःख के साथ कहना पड़ता है। यह मैं आपके माध्यम से सदन को और सरकार को बताना चाहती हूँ कि यह गम्भीर मामला है और उनके खिलाफ एक्शन लिया जाना चाहिए। आप से रिक्वेस्ट है आप इस मामले को सरकार को जरूर भेजें। मेरी आपसे रिक्वेस्ट है, आप यह मामला सरकार तक जरूर पहुंचाएं। खास तौर से गृह मंत्री जी से मैं यह कहना चाहती हूं कि चाहे महाराष्ट्र हो या मध्य प्रदेश हो, देश के किसी भी प्रदेश में आप चले जाएं ज्यादातर शेड्यूल्ड कास्ट्स की महिलाओं के साथ इस किस्म की घटनाएं घटती है। अभी दो दिन पहले राजस्थान में . . . **(व्यवधान)**

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Please conclude now.

कुमारी मायावती : यह मेरे पास पेपर है.
(व्यवधान)

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Do not show the newspaper. Kindly put the newspaper away (*interruptions)* Please put the Dew^paper down. *(Interruption')-* Nothing will go on record now.

MISS MAYAWATI:.*

THE VICE-CHAIRMAN (SHRIMAI1 JAYANTHI NATARAJAN) : Please put the newspaper down. I have to name you. I will name you if you show the newspaper. Please put the newspaper down. *(Interruptions)* Mayawati ji I would like to warn you. You cannot display newspapers in the House. Kindly do not spoil the effect of what you said.

SHRI G. G. SWELL (Meghalaya) : Madam,. . .

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN) : Mr. Swell, Please wait. Do not interrupt me. Mayawati ji, please do not show newspapers. You have raised a very important issue. Other Members want to associate themselves with you. Kindly do not dilute the effect by showing newspapers in the House. *(Interruptions)* Mr. Swell, please wait. Let Chandrika ji associate herself. I will call you in a minute.

श्रीमती चन्द्रिका अभिनन्दन जैन (महाराष्ट्र) : महोदया, यह पहली दफा नहीं है। इस किस्म की . . . **(व्यवधान)**

SHRI G. G. SWELL: Madam, you have always been in the forefront. . .

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN) : Mr. Swell, I will call you as soon as she finishes.

श्रीमती चन्द्रिका अभिनन्दन जैन : मायावती जी ने जो प्रश्न उठाया है, यह बहुत ही अहम प्रश्न है। बार-बार ऐसे मामले हमारी नजरों के सामने आते है खास कर के शेड्यूल्ड कास्ट की महिलाओं पर जिस तरह से अत्याचार होते हैं चाहे वह मध्य प्रदेश हो, राजस्थान हो या महाराष्ट्र हो, इन मामलों की तहकीकात ठीक तरह से नहीं होती है। कानून हाथ में लिया जाता है और फिर कुछ दिन बाद प्रकरण बन्द कर दिया जाता है। मैं यह अनुरोध करती हूं कि महाराष्ट्र गवर्नमेंट का जो प्रश्न उठा है, इसकी तहकीकात ठीक तरह से होनी चाहिए ताकि दोषी को ठीक तरह से सजा मिले।

SHRI G. G. SWELL: Madam, personally you have always been in the forefront in bringing these cases of atrocities on women, and I request you to direct the Home Minister to come forward with a statement in this case. This is not a caso of an upper caste or a lower caste. It is an atrocity on a lady and also a mother of so many small children. Kindly ask the Home Minister to come forward with a statement and to take necessary action,, with the Maharashtra Government, to get these culprits arrested and prosecuted.

---

*Not recorded.

श्री सत्य प्रकाश मालवीय : मेरा व्यवस्था का प्रश्न है। इस सदन की उपेक्षा बराबर मंत्रि-परिषद् के सदस्यों की ओर से की जा रही है। इस वक्त मंत्रि-मण्डल में 60 सदस्य है जिनमें अनेक सदस्य राज्य सभा के भी है। आप देखे ट्रेजरी बिलकुल खाली है। मंत्रि परिषद् का एक भी सदस्य नहीं है।(व्यवधान) महोदया, आप मेरी बात सुन तो ले।

THE VICE-CHAIRMAN (SHRIMATI JAYANTI NATARAJAN) : I have understood what you are saying. I agree with you. I am sure the hon. Minister present will see that one of their senior colleagues is present. I know that the House always prefers the Cabinet Minister to be here. I agree with you. I am sure they will see that somebody comes.

SHRI SATYA PRAKASH MALAVIYA : I know. Please let me conclude. My submission is that the Leader of the House, Mr. Chavan also happens to be the Homo Minister. He is not present here. Other Cabinet Ministers are not present here. A very important issue was raised by Maya-watiji. So, my submission is, please direct the Members of the Government to call at least one Cabinet Minister to immediately rush to the House.

THE VICE-CHAIRMAN (SHRIMATI IAYANTI NATARAJAN) : With regard to Mr. Chavan, he has taken the permission of hon. Deputy Chairman to leave today because he has to go on tour. But otherwise I quite take your point. This House has always demanded that the Cabinet Ministers should be present. I am sure the Ministers of State who are present here will convey this to the concerned Minister for Parliamentary Affairs so that they will see that Cabinet Ministers are also present.

SHRI SATYA PRAKASH MALAVIYA : You can also direct.

THE VICE-CHAIRMAN (SHRIMATI JAYANTI NATARAJAN): I have told them. I am sure they will take notice. Please take notice and see that somebody comes here now.

श्रीमती वीणा वर्मा (मध्य प्रदेश) : महोदया, मायावती जी ने जो मुद्दा महिलाओं पर अत्याचार के बारे में उठाया है, मैं उनका समर्थन करते हुए यह कहना चाहती हूँ कि अभी परसों अखबार में छपा है कि मध्य प्रदेश में सब से ज्यादा महिलाओं का उत्पीड़न हजारों की तादाद में होता है। देश भर में सब से ज्यादा मध्य प्रदेश मे यह घटनाएं होती है। मध्य प्रदेश में खास तौर पर पिछड़ी जातियां या ट्राइबल है। इस तरह के अत्याचार चाहे किसी भी राज्य में हो, उनको रोका जाना चाहिए। हर स्टेट में एक महिला आयोग का गठन होना था। मैं आपके माध्यम से यह अनुरोध करना चाहती हूं की जल्दी हर राज्य में महिला आयोग का गठन किया जाए और एक कंप्यूटर योजना की कि कंप्यूटर रेकार्डज् रखे जायेंगे, अपराधियों के रेकार्डज् उसमें रखे जायेंगे, तो कंप्यूटर बड़े स्तर पर लगाए जाने चाहिए जिससे कि अपराधियों के रेकार्ड रखे जा सकें और न्याय प्रदान किया जा सके।

श्रीमती चन्द्रकला पांडेय (पश्चिमी बंगाल) : उप-सभाध्यक्ष महोदया, आपने मुझे बोलने की अनुमति दी उसके लिए धन्यवाद। अभी मायावती जी ने एक बड़ा ही अहम मुद्दा उठाया। यह केवल महाराष्ट्र और मध्य प्रदेश तक ही सीमित नहीं है, आज के अखबारों में प्रायः सभी ने पढ़ा होगा कि एक विदेशी महिला को दिल्ली में दो युवकों ने चलते हुए कार में घसीट लिया और उसके ऊपर बलात्कार किया। इस तरह की घटनाएं बड़ी ही शर्मनाक है और यह अनुसूचित जातियों और अनुसूचित जनजातियों के साथ विदेशी महिलाएं जो इस देश में घूमने के लिए आती है उनके प्रति भी अगर इस तरह के अत्याचार होंगे और सरकार खामोश बैठी रहेगी तो यह बहुत ही बुरा होगा। मैं आपके माध्यम से इस गंभीर मसले की ओर सदन का और मंत्री महोदय का ध्यान आकर्षित करना चाहती हूं।

(समाप्त)

THE VICE-CHAIRMAN (SHRIMATI JAYANTI NATARAJAN): There is no need for everybody to speak. I will just call one or two Members more.

SHRI N. E. BALARAM : They all want to associate themselves.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN) : The whole House is associating itself.

श्री इकबाल सिंह (पंजाब) : उपसभाध्यक्ष महोदया, मायावती जी, वीणा वर्मा जी ने और चन्द्रकला जी ने यह मसला उठाया है। यह देखा जा रहा है पिछले दिनों मे कुछ केस जो पेपर्ज में आए दिल्ली में होटलों में भी लड़कियों से छेड़छाड़ करते है और काफी जगह पर, कोई एक स्टेट की बात नहीं है, सभी स्टेट्स में ऐसे हो रहा है। देश में हो रहा है। इसके ऊपर कंट्रोल करना चाहिए और इसके लिए जो डिस्क्रीमिनेशन भी हो रहे हैं, खास करके बैकवर्ड और लो कास्ट के लोगों के साथ ऐसा किया जा रहा है। दिस इज वैरी बेड और इसको कंट्रोल करने के लिए सरकार को सख्त से सख्त कदम उठाने चाहिए।

श्री संघ प्रिय गौतम (उत्तर प्रदेश) : उपसभाध्यक्ष जी, सारे सदन की सम्बद्ध होना चाहिए।

श्री जलालुद्दीन अंसारी (बिहार) : मैडम, कल भी सवाल उठाए गए थे और आज भी सवाल उठाए गए सवाल किसी एक प्रदेश का नहीं है। आज पूरे देश के

अंदर कभी यहां, कभी वहां महिलाओं पर बड़े पैमाने पर अत्याचार हो रहे है बलात्कार के रूप में और उनको जलाने के रूप में । हम यह कहना चाहते है और यह केन्द्र सरकार का ध्यान आकर्षित किया जाता है कि केन्द्र सरकार इस पर राज्यों में और पूरे देश में महिलाओं पर होने वाले अत्याचारों को रोकने के लिए कोई ठोस कदम उठायेगी । हमारा निवेदन है इस सदन से, सरकार से और मंत्री महोदय से कि इस पर ठोस कार्यवाणहीं हो ताकि महिलाओं के साथ इस तरह का अत्याचार नहीं हो और इसके लिए कार्यवाही की जाए ।

SHRI H. HANUMANTHAPPA (Karnataka) : Madam, while associating myself with what Shrimati Mayawati has said,. .. *(Interruptions)*

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): The whole House is associating itself. I am not calling any more.

SHRI H. HANUMANTHAPPA: Madam, while associating myself with what Shrimati Mayawati has said, I would like to raise another issue connected with this.

Madam, you are in the forefront of fighting for the rights of women. Day-in and day-out, we are raising this issue. We just talk it over here and we forget about it. Nothing happens. Nobody is made ac countable. Here, I seek your indulgence and help. You should direct the Government. We raise the various incidents of atrocities here ; they may be relating to women or the Scheduled Castes or other weaker sections of the people. But nothing happens afterwards. Nobody takes note of it. It may be the Maharashtra Government or the West Bengal Government or the Karnataka Government. We just talk it over. No report comes back to Parliament. The bureaucracy, the State Governments and the Central Government should take note of it and there should bo accountability to Parliament. It is high time we should have a machinery, an arrangement, so that what is being raised in Parliament should be taken note of by the concerned people and they should be made accountable to Parliament. Some thinking on these lines is necessary. I think you should give a directive. *(Interruptions)* .

SHRIMATI CHANDRIKA ABHINANDAN JAIN : What about the National Commission for Women?

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN) : I know. You have spoken. *(Interruptions)*

SHRIMATI CHANDRIKA ABHINANDAN JAIN : There should be such Commissions at the State-level also. *(Interruptions),*

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): The entire House is associating itself. I am not calling any more. *(Interruptions).* Mr. Femandes, please. *(Interruptions).*

SHRI JOHN F. FERNANDES (Goa) • Madam, Mr. Hanumanthappa has raised a very important point. There should be a mechanism to ensure accountability to Parliament. *(Interruptions).*

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): I hope the Government would take note of it and come back to the House with the information. Shri Viduthalai Virumbi.

SHRI S. S. SURJEWALA (Haryana) : Madam, I would like to narrate an incident, in this connection, if you permit me. About a week back, I was in Goa. I. alongwith one of my friends, was strolling on the beach. There was a foreign couple on the beach. Then, some four-five young people. . .

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Please be brief.

SHRI S. S. SURJEWALA : When we went a few paces ahead, these young men started molesting the woman. They caught hold of the female. We turned back and shouted. Then they left the female and her huspand and pounced upon us. Actually, we were attacked by them. Just after that we went to a police party and informed them about it. We tried to contact the IG of Police, but he was not available that day or the next day. But we informed the police. We again went to the site but the police were not there. So. this is not an isolated incident. Actually, anti-social elements are being encouraged to indulge in such acts.

THE VICE-CHAIRMAN (SHRIMATI IAYANTHI NATARAJAN): No more. Please conclude. We have to go to the next subject.

SHRI S. S. SURJEWALA : It is a very deep-rooted malady, which the society should fight with very concerted efforts.

SHRI JOHN F. FERNANDES: Madam, this is a very serious problem. Actually, the foreigners cannot lodge a complaint. The Central Government should take a serious view of the matter.

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu) : Madam, Vice-Chainmn, we have been raising our voice several times in this aguust House against the imposition of Hindi. Madam, even in the Parliament library they are purchasina books in Hindi, one of the regional languages, but not of other languages. Except

in Hindi, books of no other regional language are being purchased there. For example, in Tamil Nadu, the employees working in Central Government departments are being pressurized to learn Hindi. The departments themselves are displaying Hindi version alongwith English on their boards. On the flights of Indian Airlines, they are making announcements in English and Hindi, but regional languages are not at all used by them. Why they are banned, we do not know. I can give one instance after another. In all the Central Government departments or in the LIC and other offices and Defence departments, awards are presented only in the name of Hindi. Now it is a very regrettable thing that this book. . .

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Please don't display it.

SHRI S. VIDUTHALAI VIRUMB1 : Okay, Madam. Yesterday I picked up some Annual Reports from the Rajya Sabha Publications Counter. Out of them, one Annual Report is completely in Hindi. No English copy was available. Whether it is printed or not and whether it is available or not, I do not know . . . *(Inter-ruption)* . . .

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Let him complete. Let me know what he is saying. . .*(Interruptions)*. . .What report is this? I think you are referring to the report of the Industry Ministry... *(Interruptions)*.. . Please listen to me. You want to raise an issue relating to imposition of Hindi. The language issue is a different thing. .. *(Interruptions)*.. .Please hear me. The report which you are referring to—copy of the Industry Ministry's report—is available at the counter in English. Other Members have picked it up. Any other issue?

SHRI S. VIDUTHALAI VIRUMBT: It should have been supplied alonewith this.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAIAN) : It is available now. If you have another issue please raise it. . .*(Interruptions)* .. .It is available at the Publications Counter in English. .. *(Interruptions)* .. . If you all speak together, I cannot hear you , . . *{Interruptions)* . . .

SHRI S. VIDUTHALAI VIRUMBL We want India, not Hindia . . . *(Interruptions)* . . .

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAIAN) : The Minister wants to reply. Let the Minister reply . . . *(Interruptions)*. . .The Hon. Minister wants to reply. Kindly let him say something. . *(Interruptions)*, , .Don't you want the' Minister to reply?

SHRI MISA R. GANESAN: In the Indian Airlines flights they are making announcements in English and Hindi ... *(Interruptions)...*

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN) : Mr. Gane-san, don't you want the Minister to reply ? *...(Interruptions)...!* am going to call the next person. If you don't want the Minister to reply, I will call the next person, Shri Raj Nath Singh.

SHRI S. VIDUTHALAI VIRUMBl: Let the Minister react.

THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI K. V. THANGKA BALU): Madam, the Government has no intention to impose Hindi or any other language in the country. That is an assurance given by the then Prime Minister, Pandit Jawaharlal Nehru, and there is no question of imposing Hindi or non-Hindi speaking people. Today, if any specific instances are given, we will look into them. . . *(Interruptions).*

SHRI S. VIDUTHALAI VIRUMBl: Two different voices are coming from the same Cabinet, one from hon. Shri Arjun Singh, Minister for Human Resource Development, and another from hon. Shri Thangka Balu . . . *(Interruptions).*

Need for investigation into frauds involving crores of rupees of U.P. Government Funds in State Bank of India, Lucknow

श्री राजनाथ सिंह (उत्तर प्रदेश) : मैडम, उत्तर प्रदेश में लखनऊ के स्टेट बैंक आफ इंडिया की शाखा में सरकारी खाते से 320 करोड़ रुपए विलुप्त कर दिए जाने के कारण पूरे प्रदेश में एक गंभीर संकट पैदा हो गया है। रिजर्व बैंक आफ इंडिया ने यह प्रतिबंध भी लगा दिया है कि किसी भी सरकारी बिल का भुगतान स्टेट बैंक आफ इंडिया के द्वारा नहीं किया जाना चाहिए।

महोदया, उत्तर प्रदेश के मुख्य मंत्री ने भारत सरकार के प्रधान मंत्री को यह पत्र भी लिखा है और कहा है कि पूरे प्रकरण की जांच की जानी चाहिए। उनका तो यह कहना है कि क्लेरिकल मिस्टेक के कारण ऐसा हुआ है। लेकिन जम्मू कश्मीर का भी उदाहरण हमारे सामने है कि वहां के सतर्कता विभाग ने टी-14 आपरेशन, टी का अर्थ है ट्रेजरी, 15 मार्च से 31 मार्च तक चलाया था जिसके परिणामस्वरूप कई अधिकारियों के ऊपर यह आरोप लगाया गया है कि उन्होंने फर्जी दावे पेश किए और फर्जी वाउचर देकर भुगतान प्राप्त किया है। उनके विरुद्ध एफ० आई० आर० दर्ज की गई है।